

duty on manufacturers of copper at Rs. 3700 per M.T. for a period of one month from 1-10-82.

(iii) G.S.R. 590(E) published in Gazette of India dated the 5th October, 1982 together with an explanatory memorandum exempting Cotton Fabric printed on fixed tables by heated oil circulated by pump manually, from whole of duty of excise.

[Placed in Library. See No. LT—5461/82].

12.05 hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 8th October, 1982, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981:—

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981, be extended up to the last day of the first week of the Hundred and Twenty-fifth Session of the Rajya Sabha".'

MR. SPEAKER: Nothing goes on record, whatever they say.

(Interruptions)\*

MR. SPEAKER: Dr. Azmi. Calling attention. He is not present. Shri B. V. Desai. Shri P. K. Kodiyan. Shri Kodiyan is also not there?

(Interruptions)\*

MR. SPEAKER: Shri Rajesh Kumar Singh.

(Interruptions)\*

\*Not recorded.

#### अध्यक्ष

अध्यक्ष महोदय : फ्लड और ड्राउट पर डिस्कशन आ रहा है ।

श्री रामविलास पासवान (हाजीपुर) अध्यक्ष जी, मेरी कांस्टीट्यूयेंसी का मामला है, इसकी जांच करवाइये ।

अध्यक्ष महोदय : लीडर बनकर भी उतनी ही बात करते हो जितनी पहले करते मैं यही बात कह रहा हूँ, आप सुनते नहीं हो । पहले भी बताया, आज भी बता रहा हूँ कि डिस्कशन आ रहा है फ्लड और ड्राउट पर, इसी हफ्ते आ रहा है ।

SHRI RAJESH KUMAR SINGH (Firozabad): I call the attention of the Minister ..... (Interruptions)

13.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE REPORTED RACKET IN REMOVAL OF SOILED AND NON-ISSUABLE CURRENCY NOTES FROM CHESTS OF NATIONALISED BANKS INCLUDING PUNJAB NATIONAL BANK AND ACTION TAKEN BY GOVERNMENT

SHRI RAJESH KUMAR SINGH (Firozabad): I call the attention of the Minister of Finance to the following matter of urgent public importance and request that he may make a statement thereon:—

"The reported racket in removal of soiled and non-issuable currency notes from the chests of the nationalised banks including the Punjab National Bank and the action taken by the Government in the matter."

(Interruptions)